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Cr1.A.No. 195 OF 2001
ITEM NO.110

COURT NO.7

SEC -IIA

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.195 OF 2001@@
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Shankar Mahto and Ors.

Appellant(s)

VERSUS

State of Bihar

Respondent(s)

With

Cr1.A.No.196/2001 (With office report)

DATE : 23-7-2002: This matter was called on for hearing today.@@
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CORAM:

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Appellant(s): Mr. Debasis Misra, Adv.(N.P)

In Cr1.A.No.196/01 Mr. Khwairakpam Nobin Singh, Adv.

For Respondent(s): Mr. Saket Singh, Adv. for
Mr. B.B. Singh, Adv.

UPON hearing counsel the Court made the following

O R D E R

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Mr.Khwairakpam Nobin Singh, learned counsel for the appellant started his arguments at 2.15 p.m. and concluded at 3.30 p.m. Thereafter Mr. Saket Singh, learned counsel for the respondent made his submissions till the Court rose for the day leaving the matter as part-heard.

List on Friday.

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(R.K. Dhawan)
Court Master

(Jasbir Singh)
Court Master

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